

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) and (b). Out of the total grant of Rs. 19.02 lakhs sanctioned to the University of Kerala by the University Grant Commission during 1965-66, an amount of Rs. 15.37 lakhs was paid to the University during that year. The grants which could not be paid to the University by the end of the last financial year would not lapse till a period of one year from the issue of the sanction letters.

Commissioner for Public Grievances

**2732. Shri Surendra Pal Singh:
Shri P. C. Borooah:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Commissioner for Public Grievances has submitted a detailed report on the functioning of the Commission and has described the entire machinery as inadequate and ineffective and has asked for more powers for itself;

(b) if so, Government's reaction thereto;

(c) whether there is any proposal to make some changes in the present set-up to enable it to function more effectively; and

(d) if so, the broad details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir. In this connection, attention is invited to part (b) of the Starred Question No. 462 answered on November 23, 1966.

(b) The Commissioner's recommendations are under consideration of the Government.

(c) and (d). Do not arise in view of (b) above.

ग्रंटों के परिदक्षण का नया तरीका

2733. श्री बृज वासो लाल :
श्री बृज बिहारी मेहरोत्रा :
श्री बिश्वनाथ पाण्डेय :

श्री बाल गोविन्द वर्मा :
श्री राम रघुवर :

क्या शिक्षा मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय खाद्य प्रौद्योगिकी अनुसंधान संस्था, मैसूर ने ग्रंटों के परिदक्षण का एक नया तरीका निकाला है; और

(ख) यदि हाँ, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

सूचना और प्रसारण मंत्री (श्री राज बहादुर) : (क) जी, हाँ ।

(ख) संस्थान द्वारा इस प्रक्रिया को प्रदर्शित करने तथा लोकप्रिय बनाने और इसकी वाणिज्यिक प्रगति में दिलचस्पी लेने वाले लोगों को इसे सीपने के लिए कार्रवाई की जा रही है ।

**Archaeological Survey of India
Centenary Celebrations**

2734. Shri Sidheswar Prasad: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Archaeological Survey of India celebrated its Centenary in 1961;

(b) if so, the amount which was sanctioned and that actually spent;

(c) whether there was any mis-utilisation/misappropriation of the fund and, if so, the persons responsible for it and the action taken against him;

(d) whether any enquiry has been made into the matter by the Special Police Establishment and, if so, the findings thereof; and

(e) if the replies to parts (c) and (d) above be in the negative, the reasons for the delay?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):
(a) Yes, Sir.